

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-218(PB)/2017

IN THE MATTER OF:

M/s. Incedo Technology Solutions Limited
v.
Getit Grocery Pvt. Ltd.

.....Petitioner

.....Respondent

SECTION : UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s):

Mr. Pradeep Kumar Mittal, Ms. Deepika Dixit, MS.
Nibruti, Advocates

For the Respondent(s) :

ORDER

Mr. P.K. Mittal states that matter be posted for hearing on 17.11.2017 as he has to seek instruction for withdrawal of the petition.

List for further consideration on 17.11.2017.

-Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

-Sd-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

14.11.2017
Vineet